

of ITBP retired personnel which is pending for more than two years. The payment in respect of 05 pending cases of Death-cum-Retirement Gratuity (DCRG) and 01 case of General Provident Fund (GPF) has since been made by the Indo-Tibetan Border Police (ITBP), as has already been clarified in reply to Rajya Sabha Unstarred Question No. 1462 dated 18th December, 2013. The reasons of delay are sometimes the *sub-judice* nature of the case, settlement of Government dues etc.

(b) Since for finalizing the pension cases a number of agencies, other than ITBP and MHA *viz* Pay and Account Office (PAO), Central Pension Account Office (CPAO), Centralized Pension Processing Centre (CPPC), Circle Bank and designated pension disbursing bank are involved, due to which the processing of the pension cases generally take three to four months in superannuation cases. Once the ITBP personnel start drawing the pension, the pensioner keeps drawing his pension regularly from the bank.

(c) As per Children Education Allowance Rules, in the case of Government servant who cease to be in service due to retirement, discharge, dismissal or removal from service, Children Education Allowance/Hostel Subsidy is payable till the end of academic year by the office in which the Government servant worked last. Besides, under the Prime Minister's Scholarship Scheme of the serving/retired personnel and the Next of Kins' (NOKs) of the deceased personnel of Central Armed Police Forces, the scholarship is granted every year by the Government to the wards of the eligible retired CAPF personnel for technical and professional education.

(d) Does not arise in view of reply to part (a) above.

Pakistani infiltrators caught on Gujarat Border

2252. SHRI BHARAT SINH PRABHAT SINH PARMAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there were incidents of Pakistani infiltrators being caught from the Gujarat border;

(b) whether the fencing in the remaining area which is very sensitive needs to be completed early to stop the infiltration;

(c) if so, the time-limit to complete the remaining portion of fencing;

(d) whether Government also plans to repair the fencing which is damaged due to flood and corrosion and also the damaged road at border; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) Instances of infiltrators/border-crossers have been reported in Gujarat State along Indo-Pakistan border. During the year 2013, 84 border crossers were apprehended along the Gujarat border.

(b) and (c) Government has sanctioned 340 km of fencing in Gujarat Sector along Indo-Pakistan border, out of which 261.78 has been completed so far. The fencing works along the Indo-Pakistan border were scheduled to be completed by May, 2012. However, the works have spilled over as the balance stretches fall in the inundated/water-logged/marshy areas. The executing agencies are in the process of deploying improved technology to fence the remaining stretches which can withstand the terrain and weather conditions.

(d) and (e) The damaged portions of fencing and roads due to flood and corrosion are taken up by the Government as and when reported by the Border Guarding Forces. Further, the fencing is regularly maintained by the Border Guarding Forces.

Road construction projects along international border

†2253. SHRI RAGHUNANDAN SHARMA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the border-wise details of road construction projects started by Government along the International Border during each of the last three years and the current year;

(b) the border-wise details of target fixed and achieved and expenditure made on the said projects;

(c) whether Government has received proposals from different States for construction of roads along the Indo-Pakistan, Indo-Bangladesh and Indo-Nepal borders;

(d) if so, the details thereof along with Government's reaction thereto; and

(e) the measures Government has taken for timely completion of said projects?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b) There are various on-going border road projects undertaken by the Government along the International Borders (IB) of the country. Since 2010-11, following two new border road projects have been undertaken by the Government:

†Original notice of the question was received in Hindi.